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Title: Introduction of the Eradication of Unemployment Bill, 2010.

SHRI N.S.V. CHITTHAN (DINDIGUL): I beg to move for leave to introduce a Bill to provide for eradication of unemployment by ensuring employment to the youth and payment of unemployment allowance to the unemployed and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for eradication of unemployment by ensuring employment to the youth and payment of unemployment allowance to the unemployed and for matters connected therewith."

*The motion was adopted.*

SHRI N.S.V. CHITTHAN : I introduce the Bill.

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